

Functioning of I.T.D.C.

944. PROF. P. G. MAVALANKAR: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Government propose to overhaul the structure and functioning of India Tourism Development Corporation with a view to making it more efficient as well as economical; and

(b) if so, broad indications thereof?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) and (b). A Committee on the restructuring of ITDC was constituted in 1974 under the Chairmanship of Dr. Ajit Mozoomdar, the then Secretary (Expenditure), with the following terms of reference:—

(a) To review the working of the India Tourism Development Corporation and its main constituent units, in the light of the observations made by the Public Undertaking Committee of the Parliament in its 51st Report.

(b) To examine the organisational and administrative structure of the I.T.D.C. with particular reference to its existing and proposed activities in the Fifth Plan period and to suggest changes that should be made for the more efficient fulfilment of the objectives of the Corporation and the expeditious implementation of its programme

It is hoped that the report of the Committee would be finalised shortly and submitted to the Government soon. There is also a proposal under consideration to constitute a Committee on rationalisation of wage structure in I.T.D.C. with the following terms of reference:—

(1) The Committee will be required to enquire into and recommend as to what revision is necessary in the existing emoluments structure of the non-officer employees.

(2) Whether to put all non-officer employees on a standard wage structure including common Dearness Allowance formula irrespective of their sphere of activities.

(3) Whether different categories of non-officer employees working in Hotel and Catering Establishment should have a common wage structure irrespective of classifications of establishment business turn-over capital invested and type of services offered.

(4) Whether all non-officer employees of the ITDC engaged in different activities should have similar fringe benefits and service amenities.

(5) Any other related matter on which the Committee may deem it necessary to make any recommendation.

Purchase of Aircraft

945. PROF. P. G. MAVALANKAR: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state.

(a) whether Government have purchased all the aircraft for which firm orders were placed by the previous Congress Government;

(b) if so, the facts thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) to (c). Air India placed orders for purchase of two Boeing 747-237 aircraft in December, 1976 and February 1977. The aircraft are due for delivery in December, 1977 and May, 1978.

Indian Airlines placed orders for purchase of three Boeing-737 aircraft on the 9th February, 1977. These aircraft are due for delivery by the end of November, 1977.